## No.A-12023/3/2012-Ad.IV Government of India Ministry of Corporate Affairs

'A' Wing, 5th floor, Shastri Bhawan, New Delhi-110001

Dated: 25th September, 2013.

To

- Secretary to Government of India, All Ministries/Departments of the Government of India
- 2. All Chief Secretaries to the State Government/Union Territories.
- 3. All RDs/ROCs/OLs.
- 4. All High Courts.
- Secretary, Company Law Board.
- Competition Appellate Tribunal.
- All officers at the Headquarters of the Ministry of Corporate Affairs, New Dolbi

Sub: Filling up of two post of Technical Member in the Company Law Board- inviting applications for.

Sir,

I am directed to refer to this Ministry's letter of even number dated 30<sup>th</sup> July, 2013 on the above mentioned subject and to say that the process of transition from the regime of Companies Act, 1956 to Companies Act, 2013 is being initiated.

 It is, therefore, requested to bring to the notice of all concerned that the vacancy circular dated 30th July, 2013 is withdrawn.

Yours faithfully,

(R. K. Pandey) Under Secretary to the Govt. of India Tel: 23389298

Copy to

- E-governance Cell Ministry of Corporate Affairs with the request to upload this endorsement on the website of the Ministry www.mca.gov.in under the head vacancy/appointment/CLB.
- Secretary, Company Law Board with the request to upload this endorsement on the website of Company Law Board www.clb.gov.in.